

For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.04.2018 to 15.04.2018 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.3,30,95,954/- + interest	05.04.2018	Six months
2	Rs.63,89,117/- + interest	06.04.2018	One year
3	Rs.1,69,32,392/- + interest	08.04.2018	One year
4	Rs.32,91,266/- + interest	08.04.2018	One year
5	(1) Rs.18,39,110/- & (2) Rs.1,00,97,310/- Both plus interest	10.04.2018 15.04.2018	One year
6	Rs.2,86,36,152/- + interest	11.04.2018	One year
7	Rs.2,00,00,000/- (Rupees Two Crore), plus interest	13.04.2018	Six months

Dated: 22.03.2018


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India